

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3279

ANSWERED ON:30.08.2013

LOAN WAIVER TO VEHICLES DAMAGED IN HIMALAYAN TSUNAMI

Singh Shri Radha Mohan

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has any proposal to either wave off the loans or provide other concessions to the persons whose vehicles etc. have been lost/washed away in the recent floods in Uttarakhand Himalayan Tsunami; and

(b) if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) & (b):The Government has advised all Public Sector Banks(PSBs) on 1st August, 2013 to announce moratorium on repayment of loan and interest for a period of one year in respect of all kinds of loans that are outstanding in Uttarakhand. Insurance Regulatory & Development Authority (IRDA) has informed that all life insurance companies have been advised to take up proactive initiatives for settlement of claims. Government has issued specific directives to Life Insurance Corporation of India (LIC) to accept a certificate issued by the Government concerned with regard to persons missing. Further, Public Sector General Insurance Companies have also set up 'Apda Rahat' camps to facilitate lodging of claims of affected persons and property.